

ment of grievance procedure, non recognition of unions and unfair labour practices such as the setting up of company unions, victimisation, coercion, assault, lawlessness, violence, etc. within a period of six months. If the situation does not improve within this period, a high-power commission would be appointed to examine the various aspects of the labour-management relations in coal mines. Another recommendation is that the various types of malpractices prevailing in coal mines may be listed and then examination of the question of the setting up of a regional or zonal machinery to look into the complaints regarding non-implementation, victimisation, etc. may take place. And lastly—there are many of them but I am giving only the main ones—an enquiry committee was set up for investigation into the affairs of the Modern Satgram Colliery.

SHRI NIRANJAN SINGH: May I know whether these conclusions have been sent to the mine owners and when is their reply expected? If they are not going to reply, what action is Government going to take?

SHRI RATANLAL KISHORILAL MALVIYA: As I have just said, the conclusions have been sent to the employers' and workers' organisations and also to the State Governments concerned and the replies are being received. Some of them have come and action on some of them has been taken. In some cases the replies are awaited and as soon as they are received action will be taken.

V. T. KRISHNAMACHARI'S REPORT ON GOVT. ADMINISTRATION

*358. SHRI NIRANJAN SINGH: Will the Minister of PLANNING be pleased to refer to the answer given to Un-starred Question No. 196 in the Rajya Sabha on the 20th June, 1962 and state:

(a) whether Shri V. T. Krishnamachari's report has since been received by Government; and

(b) if so, what are its main recommendations?

THE MINISTER OF PLANNING AND LABOUR AND EMPLOYMENT (SHRI GULZARILAL NANDA): (a) and (b) Shri V. T. Krishnamachari has completed his report. The report is expected to be received very shortly.

SHRI NIRANJAN SINGH: Previously also it was replied that the report was coming out shortly and even now it is said that it is coming out shortly. When can it be expected?

SHRI C. R. PATTABHI RAMAN: Very shortly.

SHRI N. M. LINGAM: May I enquire if the report relates to the whole gamut of administration or only to specific aspects of it and if so, what are the specific aspects referred to Shri V. T. Krishnamachari?

SHRI C. R. PATTABHI RAMAN: The report deals with two sets of specific problems, first, questions relating to administrative personnel at different levels in the States and secondly, administrative problems arising from the introduction of democratic institutions in the district and block levels.

SHRI N. M. LINGAM: Madam, previously three persons, Mr. Paul Appleby, Mr. Gorwalla and Mr. Gopala-swamy Ayyangar submitted reports on these very questions mentioned by the Deputy Minister. May I know what special significance attaches to the terms of reference now made to the new enquirer?

SHRI C. R. PATTABHI RAMAN: We have certain problems arising as a result of planning. One refers to long-range planning of the State administrative cadre as well as I.A.S. and secondly, adequate arrangements for the recruitment of the required personnel and thirdly, provision for proper training. They have to be trained in panchayati raj.

SHRI GOPIKRISHNA VIJAI VARGIYA: I want to know whether any

enquiries are being made in respect of simplifying the processes of Government at the Central level and the State level?

SHRI C. R. PATTABHI RAMAN: I do not know whether this arises out of this question. Anyhow, the report, I am sure, will be comprehensive.

EXPORT OF MANGANESE ORE ON BARTER BASIS BY A BOMBAY FIRM

*359. SHRI A. D. MANI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that a Bombay firm has been allowed to export 30,000 tons of manganese ore in exchange for terylene cloth; and

(b) if the answer to part (a) above be in the affirmative, the name of the firm and the circumstances in which this barter arrangement was sanctioned?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH) : (a) and (b) The barter involves the export of about 1,00,000 tons of manganese ore of various grades including very low grades to the value of £ 7,50,000 against import of approximately 700 tons of polyester fibre and tops. No cloth or finished yarn is involved in the barter. Polyester fibre will substitute and replace the imports of raw wool to that extent which would have otherwise taken place, and would thus save us free foreign exchange on import of wool to the extent of about Rs. 97 lakhs. This is used for mixed wool yarn, hosiery manufacture, woollen and mixed textiles fabrics manufactures, knitted wear and sports wear manufacture where raw wool is the raw material.

The barter commodity was a difficult item to sell and fetched considerably higher price than the international price for these ores. The ICI will buy the manganese ore from several places including about 30,000 tons from M/s Shivrajpur Syndicate.

The transaction will be carried out by the State Trading Corporation.

SHRI A. D. MANI: To what country was the manganese ore exported? I should also like to ask whether Polyester fibre is not available in the country from indigenous sources.

SHRI MANUBHAI SHAH: Polyester fibre is not manufactured at all. It is a highly complex synthetic fibre. It will be produced at the end of three years by a project approved recently. So far as export of manganese ore is concerned, it is mostly to the U.K. and continental countries.

SHRI A. D. MANI: I would like to ask whether the Minister without Portfolio objected to this transaction.

SHRI MANUBHAI SHAH: Nobody has objected to the transaction. Different opinions can be held by different people.

नेपाल से भारतीय वस्तुओं का चीन को निर्यात

*३६०. श्री महाबीर दास : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान पटना से प्रकाशित हिन्दी दैनिक 'आर्यावर्त' के २४ जून, १९६२ के अंक में पृष्ठ ७ पर कालम ७ और ८ में 'नेपाल से भारतीय वस्तुओं का चीनी क्षेत्रों में निर्यात' शीर्षक के अन्तर्गत छपे समाचार की ओर दिलाया गया है ; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो इस सम्बन्ध में ब्यौरा क्या है और इस मामले में सरकार द्वारा क्या कार्यवाही की जा रही है ?

t [EXPORT OF INDIAN GOODS TO CHINA THROUGH NEPAL

*360, SHRI MAHABIR DASS: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a report pub-

t] English translation.